TEJPAT GRADING AND MARKING RULES

1. **Short title and application.**- (1) These rules may be called the Tejpat Grading and Marking Rules, 1996.

   (2) They shall apply to Tejpat (Cinnamomum Tamala Nees and Eberm).

   (3) They shall come into force on the date of their publication in the Official Gazette.

2. **Definitions.**- In these rules, unless the context otherwise requires,

   (a) “Agricultural Marketing Adviser” means the Agricultural Marketing Adviser to the Government of India.

   (b) “Authorised packer” means a person or a body of persons who has been granted certificate of authorisation to grade and mark Tejpat in accordance with the provisions of these rules.


   (d) “Schedule” means a Schedule appended to these rules.

3. **Grade designation.**- The grade designations to indicate the quality of Tejpat shall be as set out in column 1 of Schedule-II.

4. **Definition of quality.**- The quality indicate by such grade designation shall be as set out against each grade designation in columns 2 to 9 of Schedule II.

5. **Grade designation marks.**- The grade designation mark shall consists of,

   (i) Agmark label shall specify the name of the commodity, grade designation and bearing a design consisting of an outline map of India with the word” AGMARK” and figure of the rising sun and resembling the one as set out in Part-I of Schedule-I, or

   (ii) “Agmark replica” consisting of a design incorporating the word “AGMARK” the number of the certificate of authorisation, name for the commodity and grade designation resembling the one as set out in Part-II of Schedule-I.

   Provide that the use of Agmark replica in lieu of Agmark labels shall be allowed only to such authorised packers who have been granted permission by the Agricultural Marketing Adviser or an officer authorised by him in this regard and subject to the condition as prescribed under the General Grading and Marking Rules, 1988.

6. **Method of packing.**- The graded material of the Tejpat shall be packed in new, clean, sound and dry jute bags, polywoven bags, polyethylene, polypropylene or cellophane of paper packs and in other food grade plastics materials or any other packing material that may be approved by the Agricultural Marketing Adviser or any other officer authorised by him in this behalf as per rule 11 of the General Grading and Marking Rules, 1988.

   (2) The packages shall be free from insect infestation, fungus contamination deleterious substances and undesirable or obnoxious smell;

   (3) The net weight of the Tejpat shall be 25 gms, 50 gms, 100 gms 500 gms 1 Kg and thereafter in multiples of 500 gms as per the standards of weights and Measures (Package Commodities) Rules, 1977 as awarded from time to time;

   (4) Each package shall be securely closed and suitably sealed;

   (5) Each package shall contain Tejpat of one grade designation only;

   (6) Suitable number of consumer packs containing graded material of the same grade designation and from the same lot may be packed in master container.

7. **Method of Marking.**-

   (1) The grade designation mark shall be securely affixed to or clearly and indelibly printed on each packages.

   (2) In addition to the grade designation mark the following particulars shall be clearly and indelibly marked on the label of or the package :-

   (a) Name of the commodity,

   (b) Place of packing,

   (c) Date of packing in month and year,

   (d) Lot number,

   (e) Net weight,

   (f) Price,

   (g) Name and address of the authorised packer;

   (3) An authorised packer may after obtaining prior approval of the Agricultural Marketing Adviser or any officer authorised by him in this behalf in accordance with rule 11 of the General Grading and Marking Rules, 1988, mark and/or affix his private trade mark on the package. Provided that the private trade mark does not indicate quality of grade of the commodity other than indicated by the grade designation mark affixed to the graded packages in accordance with these rules.

8. **Conditions for grant of certificate of authorisation.**- In addition to the conditions specified in sub-rule (8) of rule (3) of the General Grading and Marking Rules, 1988, the following shall be the additional conditions for grant of...
certificate of authorisation for grading and marking Tejpat under these rules, namely:

(a) The authorised packer shall either set up his own laboratory manned by a qualified chemist approved by the Agricultural Marketing Adviser or any officer authorised by him in this behalf, for testing the quality of Tejpat or has access to any approved laboratory for the purpose;

(b) The premises for processing and packing shall be maintained in perfect hygienic and sanitary conditions:

(c) The personnel engaged in these operations shall be in sound health and free from any contagious disease.

SCHEDULE-1[See rule 5 (i)]
Grade designation mark
(DESIGN AGMARK LABEL)

SCHEDULE-1
[ See rule 5 (ii)]
Grade designation mark
(DESIGN OF AGMARK REPLICA)

NAME OF COMMODITY………………………………

GRADE………………………………………………
**SCHEDULE-II**

[See rule 3 and 4]

Grade designations and definitions of quality of Tejpat

---

### Definition of quality

<table>
<thead>
<tr>
<th>Grade Designation</th>
<th>Extraneous Matter, percent by mass (Maximum)</th>
<th>Shriviled, damaged and discolored leaves, percent by mass (Maximum)</th>
<th>Cut leaves by mass (Maximum)</th>
<th>Inset bored and diseased leaves, percent by mass (Maximum)</th>
<th>Twigs, leaf stalk, percent by mass (Maximum)</th>
<th>Moisture content, percent by mass (Minimum)</th>
<th>Volatile oil ml/100 gms. (Minimum)</th>
</tr>
</thead>
<tbody>
<tr>
<td>Grade-I</td>
<td>0.25</td>
<td>5.0</td>
<td>10.0</td>
<td>5.0</td>
<td>5.0</td>
<td>10.0</td>
<td>1.5</td>
</tr>
<tr>
<td>Grade-II</td>
<td>0.5</td>
<td>7.0</td>
<td>15.0</td>
<td>10.0</td>
<td>7.0</td>
<td>10.0</td>
<td>1.0</td>
</tr>
<tr>
<td>Grade-III</td>
<td>1.0</td>
<td>10.0</td>
<td>20.0</td>
<td>15.0</td>
<td>10.0</td>
<td>10.0</td>
<td>0.5</td>
</tr>
<tr>
<td><em>Non Specified</em></td>
<td>-</td>
<td>-</td>
<td>-</td>
<td>-</td>
<td>-</td>
<td>-</td>
<td>-</td>
</tr>
</tbody>
</table>

### General requirements

Tejpat shall,-

1. be the sun dried leaves of the tree botanically known as “Cinnaromum tamala, Nees and Eberm” of family lauraceae;
2. be clean, wholesome, fresh and generally conform to the shape, size color and aroma according to the characteristics of the commodity;
3. be free from musty odour, off-flavor, mould growth, insect infestation, rodent contamination and other impurities except to the extent as indicated in this Schedule;
4. be free from added colouring matter and admixture of leaves other than Tejpat;
5. be in sound merchantable condition and fit for human consumption in all respects;
6. comply with specifications prescribed under the relevant rules, in case of application on ECO MARK for this commodity;
7. comply with the restrictions in regard to aflatoxin. Metallic and other naturally occurring toxic substance contamination, insecticide residues and other provisions prescribed under the Prevention of Food Adulteration Rules, 1955.

*Non specified : This is not a regular grade but has been provided to meet such specific requirements of the buyer which are not covered under any of the regular grade. This grade shall be allowed for export against specific order from the foreign buyer indicating the quality and quantity of the produce.

**Explanations:**

1. Extraneous matter-means stones, dust, other dirt and all organic and vegetable matters not of Tejpat origin.
2. Damaged, discolored and shriveled leaves-means leaves that are damaged or discoloured or not property developed which materially affect the quality, shriveled leaves do not include small and tender leaves.
3. Inspect board and diseased leaves that are partly or wholly bored or eaten by insects or diseased which materially affect the quality.
4. Twings and leaf stalk-mean small branches and stalks attached with the tejpat leaves.

---

**Note:**

Principal rules were published in the gazette of India, , Part-II, section-3 sub-section (i) dt. 12-10-96 vide G.S.R. no. 438, dt. 26-9-96